

## RAJYA SABHA

*Thursday, the 3rd August 1972 the  
12th Shravana 1894 (Saka)*

The House met at eleven of the clock,  
MR CHAIRMAN in the Chair

### ORAL ANSWERS TO QUESTIONS

#### SETTING UP OF 5TH AND 6TH ATOMIC POWER STATION

\*91 SHRI KOTA PUNNAIAH †  
SHRI CHANDRA SHEKHAR  
SHRI SYED AHMAD  
SHRI KRISHAN KANT  
DR Z A AHMAD  
SHRI D P SINGH

Will the Minister of ATOMIC ENERGY  
be pleased to state

(a) the time by when the 5th and the 6th  
Atomic Power Station will be set up to make  
up 2 700 megawatts of power envisaged in  
the 10 year nuclear Plan, and

(b) whether any preliminary studies have  
been conducted for the site location?

THE MINISTER OF STATE IN THE  
MINISTRY OF HOME AFFAIRS WHO  
WILL ALSO ASSIST THE PRIME MINIS-  
TER IN PARLIAMENTARY WORK  
RELATING TO DEPARTMENTS OF  
ATOMIC ENERGY AND ELECTRONICS  
(SHRI K C PANT) (a) The Fifth and  
the Sixth Atomic Power Stations are  
planned for completion during the period  
1982-84

(b) A Site Selection Committee appoin-  
ted by the Department of Atomic Energy  
has already submitted its interim report  
regarding the sites in the Northern Electri-  
city Region. It is at present examining  
the sites in the Western Electricity Region  
and will thereafter take up similar examina-  
tion in the Southern Electricity Region

†The question was actually asked on the  
floor of the House by Shri Kota Punnaiah

SHRI KOTA PUNNAIAH May I know  
the names of the places and which are the  
States which will be fed from these power  
stations and whether there will be a single  
grid? Secondly, at what cost will you  
supply the power for both industrial and  
domestic purposes and how does your rate  
compare with private companies?

SHRI K C PANT At this stage, the  
site selection committee has just completed  
its work and submitted its report. The  
Commission has considered the report  
and they have selected a site which is at  
Narora. That is for the fourth plant. My  
hon friend has asked information about the  
fifth and sixth atomic power stations. These  
are still further in the future and for these  
not even the sites have been selected yet  
and it is very difficult to give the details  
which he now wants.

SHRI KRISHAN KANT Is it a fact  
that the Sarabhai profile envisages that in  
the period 1970-80, in addition to the 1,000  
megawatts capacity, another 1 700 mega-  
watts will be added, but now it has been  
slashed down to give 470 megawatts or  
670 megawatts maximum? Is it a fact that  
such a ten-year profile is being planned?

SHRI K C PANT It is a fact that the  
ten-year profile provided for 2,700 mega-  
watts and that will not now be achieved.

SHRI KRISHAN KANT Has the pro-  
file died along with the death of Mr Sara-  
bhai?

SHRI K C PANT I would indicate  
the dates, so that my hon friend, who is  
taking such a deep interest in the subject,  
can calculate it. The date of completion  
of the Rajasthan Atomic Power Project  
No 1 is August, 1972 and that of Power  
Project No 2, March, 1975. The date of  
completion of the Madras Atomic Power  
Project No 1 is March, 1976 and project  
No 2, 1977. The date of completion of the

Narora Project No 1 is January, 1980 and of Project No 2 January 1981. The fifth and six stations are planned for completion during 1982-84.

**SHRI D P SINGH** Is it a fact that a site in the eastern region, particularly in Bihar and West Bengal has been abandoned altogether, in view of the availability of coal there?

**SHRI K C PANT** For the present "Yes"

**DR R K CHAKRABARTI** In view of the tremendous power shortage in west Bengal affecting the whole of the industrial belt and the public sector projects in Durgapur, will the hon. Minister consider seriously the setting up of the next atomic power plant somewhere at the border of North Bihar and North Bengal, so that it will not only develop the industrial units in North Bihar and North Bengal, but it will also help in rural electrification in the three States of Bihar, West Bengal and Assam?

**SHRI K C PANT** Sir, the real questions is it can be looked at from two points of view. One is to provide power to Bihar and Bengal and the other is how to provide it. On the first question there can be no two opinions. The point is whether to provide it through hydel power or thermal power or atomic power, and a comparison has to be made of the costs and relative advantages in any area which abounds in coal and which also has hydro-electric sources of power. It is not worthwhile at this stage, it is not viable, to set up atomic power stations in those places. That is the real reason why in the eastern region, as I said earlier, for the present there is no idea of setting up an atomic power station.

**SHRI B K KAUL** May I know whether the Government has surveyed the total megawatts of power that would be required in the wake of the country's development in the various spheres and the sources where-

from the power will be generated and the need of the various States yearwise?

**SHRI K C PANT** I think the Irrigation and Power Ministry have conducted such a survey, carried out such a study. They also have a ten-year programme and I think all these questions would probably be answered by them. I am not aware of any details.

**SHRI SITARAM JAIPURIA** May I know whether the report of the Site Selection Committee for setting up power station in the northern region has been accepted by the Government? If so, when are they going to start the work and what is the total capital expenditure involved on this project in the northern region?

**SHRI K C PANT** As I said, the Atomic Energy Commission has accepted this report and Narora has been selected and a team in fact has gone to Narora recently, has visited it. The whole project report will be prepared from which other data will be available.

**SHRI JANARDHANA REDDY** May I know whether a place called Somasela in the Nellore District of Andhra Pradesh is under consideration for setting up an atomic power station there? It seems sometime ago some survey has also been done there.

**SHRI K C PANT** As I said, the idea is that there will be an examination of sites in the western electricity region now and thereafter we will take up examination of sites in the southern electricity region. Which sites will be considered I cannot say now.

**SHRI KALYAN ROY** I do not know what is the power policy of the Government. We know the Tarapur bungling. When we have such abundance of coal and cheap coal all over the country, would the Government review its policy regarding the atomic-based power plants and would depend on coal-based power plants particularly in Bengal and Bihar?

**SHRI K C PANT** The assumption that coal is available all over the country is incorrect. It is available in certain parts of the country, and he has answered it himself.

**SHRI A G KULKARNI** May I know, in the atomic power plants which are envisaged, what type of technology is being used, and how the collaborators have been identified? Is the Tarapur atomic power plant having frequent failure because of the collaborators' technology or of maintenance difficulty? Will the Government indicate whether the collaborators are identified and what technology is being used?

**SHRI K C PANT** In Tarapur, which was our first station, it was a turn-key job. In Rajasthan, which is the second station, the design is Canadian. In the third station which is Kalpakkam, the design is Indian though based on imported Canadian know-how. Even in respect of design while our designs have some modifications, one cannot call it Indian design. There is a modification of other designs on which we had worked earlier. Now we are trying to have purely Indian design taking into account the Indian production capabilities and so on and our own conditions, and we are trying to redesign these 200 or 235 megawatt units to make them efficient and economic under Indian conditions.

**दिल्ली में पुलिस आयुक्त की नियुक्ति**

\*92 श्री सुरज प्रसाद †

श्री एस० ए० खाजा मोहिदीन :

श्री सबाई सिंह सिसोदिया

श्री सीता राम केसरी :

श्री श्यामलाल गुप्ता

क्या गृह मंत्री 11 मई, 1972 को राज्य सभा में अंतरांकित प्रश्न संख्या 178 के दिष्टे गये उत्तर को

†The question was actually asked on the floor of the House by Shri Suraj Prasad

देखेंगे और यह बताने की कृपा करेंगे कि

(क) क्या सरकार ने दिल्ली में पुलिस आयुक्त पदधनि लागू करने के संबंध में कोई अंतिम निर्णय कर लिया है और

(ख) यदि हाँ, तो इसे कब तक लागू कर दिया जायेगा ?

†[APPOINTMENT OF A POLICE COMMISSIONER IN DELHI]

\*92 SHRI SURAJ PRASAD

SHRI S A KHAJA MOHIDEEN.

SHRI SWAISINGH SISODIA

SHRI SITARAM KESRI

SHRI SHYAMLAL GUPTA

Will the Minister of HOME AFFAIRS be pleased to refer to the reply to Unstarred Question No 178 given in the Rajya Sabha on the 11th May, 1972 and state

(a) whether Government have taken any final decision to introduce Commissioner of Police set-up in Delhi, and

(b) if so, by when it will be introduced?

**गृह मंत्रालय में राज्य मंत्री (श्री के० सी० पन्त)**

(क) अभी नहीं।

(ख) प्रश्न नहीं उठता।

†[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K C PANT) (a) Not yet

(b) Question does not arise]

**श्री सुरज प्रसाद** हम सम्बन्ध में मैं यह जानना चाहता हूँ कि अगर बाद में पुलिस कमिश्नर की बहाली होगी तो पुलिस कमिश्नर और आई० जी० के बीच में पावर के सम्बन्ध में क्या अन्तर रहेगा। हमारे बान यह है कि अगर पुलिस कमिश्नर की बहाली होगी तो क्या उसे लॉ एंड ऑर्डर मन्टेन करने के लिये जैसी डिस्ट्रिक्ट मैजिस्ट्रेट की पावर धारा 144 में होती है, वही पावर पुलिस कमिश्नर के हाथों में भी रहेगी।

**श्री के० सी० पन्त** सम्भाषित जी, मैंने कहा कि अभी इसका निर्णय ही नहीं हुआ है कि कमिश्नर नियुक्त किया जायेगा।

† [ ] English translation